

NOTICE

Date of Publication 23-01-2025

“All the advocates/Parties are requested to collect the cases as mentioned in the list attached below which are not taken back till today, within one month of the date of publication of this notice, failing which all the cases (except the caveat applications) will be listed before Hon’ble Court on judicial side for appropriate orders.”

BY ORDER OF HON’BLE THE CHIEF JUSTICE

OBJECTION LIST FOR 01.12.2024 TO 10.12.2024 (ALL MAIN CASES)

S.No	CASE TYPE	DIARY NO	FILING DATE	OBJECTION DATE	PETITIONER NAME	RESPONDENT NAME	ADVOCATE NAME
1	CRR-F	10360800	10/12/2024	10/12/2024	AMARJEET KAUR	GURDEEP SINGH	PRABHJOT SINGH WARAICH
2	FAO	10351929	27/11/2024	02/12/2024	HARI DEVI	DEEPAK	SANDEEP GOYAT
3	CRM-M	10357741	04/12/2024	05/12/2024	MANJEEVAN SINGH	STATE OF PUNJAB	SHUBHAM KAUSHIK
4	COCP	10358706	05/12/2024	07/12/2024	AJMER SINGH	CHIEF ENGINEER	S.D. BISHNOI
5	CR	10352233	04/12/2024	04/12/2024	SIDH PITH GARHI MAHASAR	MAHESH KUMAR	SANDEEP SHARMA
6	CRR-F	10358923	05/12/2024	07/12/2024	PRITI SHARMA	SANDEEP GAUR	SAURABH SHARMA
7	FAO	10313875	18/12/2024	02/12/2024	SATISH	RAJ KUMAR	SAURABH DALAL
8	CRWP	10356355	03/12/2024	03/12/2024	POONAM	STATE OF U.T. CHANDIGARH	SURESH KUMAR DHIMAN
9	CRM-M	10360204	09/12/2024	10/12/2024	ASHISH SONI	STATE OF PUNJAB	INDER PREET SINGH
10	CRM-M	10360568	09/12/2024	10/12/2024	ASHU	STATE OF HARYANA	SAURABH SHARMA
11	CRM-M	10360920	10/12/2024	10/12/2024	NAZIM HUSSAIN	STATE OF PUNJAB	RAMANDEEP SINGH BRAR
12	FAO	10355411	02/12/2024	03/12/2024	BALA	SHRI BALAL JI CARGO CARRIERS	RAHUL DESWAL
13	RSA	10355323	02/12/2024	04/12/2024	MANJIT SINGH	AJIT KAUR	RAVI MALHOTRA
14	CRWP	10355901	03/12/2024	03/12/2024	MANPREET KAUR	STATE OF PUNJAB	RAHUL SINGH
15	CRM-M	10359683	09/12/2024	09/12/2024	SUBAN KHAN	STATE OF HARYANA	ROSI
16	CRM-M	10357948	05/12/2024	05/12/2024	HARPREET SINGH @ HAPPY	STATE OF PUNJAB	VIKRAMJEET SINGH
17	CR	10360799	10/12/2024	10/12/2024	JASWINDER Kaur	RUPINDERPAL SINGH	VISHAL GOEL
18	CRM-M	10355464	02/12/2024	03/12/2024	RAVI KUMAR	STATE OF HARYANA	VED PARKASH
19	CRM-M	10360627	09/12/2024	10/12/2024	VIKAS VADHERA	STATE OF PUNJAB	HARNOOR SINGH SIDHU
20	RFA	10356799	03/12/2024	04/12/2024	PURAN SINGH	STATE OF HARYANA	JAGMOHAN GHUMMAN
21	CRM-M	10361358	10/12/2024	10/12/2024	GAGANDEEP SINGH	STATE OF U.T. CHANDIGARH	J.S. DHINDSA
22	LPA	10358724	05/12/2024	07/12/2024	PUSHPINDER KALIA	FINANCIAL COMMISSIONER-CUM-SECY	BRIJENDER KAUSHIK
23	CRM-M	10357681	04/12/2024	05/12/2024	PAWAN KUMAR	STATE OF PUNJAB	BRIJESHWAR VASHIST
24	CRM-M	10358895	05/12/2024	07/12/2024	ASHISH BHASIN	STATE OF PUNJAB	BHAWESH CHAUDHARY
25	CR	10355912	03/12/2024	03/12/2024	LOVENISH SINGH	MUKHITAR SINGH	ABHISHEK GOEL
26	COCP	10357248	04/12/2024	04/12/2024	LAKHWINDER SINGH	PARDEEP KHUMRA	ANKIT RANA
27	CRM-M	10356532	03/12/2024	04/12/2024	ABHILASH NAGPAL	STATE OF PUNJAB	MANJU SINGH
28	CRM-M	10356585	03/12/2024	04/12/2024	NIRMOL RATTAN SINGH	RAVJOT KAUR	MUKUL GOYAL
29	CRM-M	10358630	05/12/2024	07/12/2024	KHURSHID KHAN	STATE OF HARYANA	PRANSHUL DHULL
30	CRM-M	10354508	30/11/2024	02/12/2024	AJAY @ MONU @ MAYA	STATE OF HARYANA	NIKHIL GHAI
31	CRM-M	10357657	04/12/2024	05/12/2024	PARVINDER SINGH	STATE OF PUNJAB	NITESH SINGHI
32	CRWP	10354501	30/11/2024	02/12/2024	PREETI RANI	STATE OF HARYANA	GAURAV BAKSHI
33	CRM-M	10354485	30/11/2024	02/12/2024	SUKHWINDERJIT SINGH	STATE OF PUNJAB	GURSHARANJIT SINGH CHANOTA

OBJECTION FOR 01.12.2024 TO 10.12.2024 (CM/CRM)

SR. NO	CM IN MAIN CASE NO	DIARY NO	FILING DATE	OBJECTION DATE	PETITIONER NAME	RESPONDENT NAME	ADVOCATE NAME
1	CR-7515-2019	10355116	05/12/2024	07/12/2024	MOHINDER KAUR	MANJIT SINGH	MALVI AGGARWAL
2	CRM-M-20274-2024	10356416	03/12/2024	03/12/2024	HARWINDER SHARMA	STATE OF HARYANA	VAIBHAV VATS
3	RSA-809-2022	10359578	10/12/2024	10/12/2024	AJIT SINGH	KARNAL IMPROVEMENT TRUST	SUSHIL JAIN
4	CRM-M-56075-2024	10354491	30/12/2024	02/12/2024	KAMAL PREET SINGH @ KANWALJEET SINGH	STATE OF PUNJAB	PRADEEP SHARMA